

(e) whether the Government propose to handover Super Bazar to private sector:

(f) if so, the details thereof; and

(g) the time by which it is likely to be handed over?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) According to the audited statements of accounts of the Super Bazar, their investment during the last 3 years is as under :

(Rs. in lakhs)	
1992-93	113.26
1993-94	151.66
1994-95	128.10

The accounts for the year 1995-96 are yet to be audited

(b) According to the audited statements of accounts of the Super Bazar, the sales and profit during the last 3 years are as follows :

(Rs. in lakhs)		
Year	Sales	Net Profit
1992-93	10303.98	10.83
1993-94	11520.33	41.64
1994-95	13015.23	22.11

(c) and (d). The details of share capital as per audited statements of accounts during the last three years are as under :

(Rs. in lakhs)	
1992-93	167.40
1993-94	171.88
1994-95	174.51

(e) No, Sir.

(f) and (g) Do not arise.

Private Operators

1743. SHRI AMAR PAL SINGH :
SHRI ANANTH KUMAR :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have constituted a Committee on encouraging Private operators in Civil Aviation Sector as reported in the Hindustan Times dated June 24, 1996;

(b) whether Committee has submitted its report;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). No, Sir. However, a Committee constituted in September, 1994 examines and makes recommendations on applications for starting air transport services and import/acquisition of aircraft by private operators. The recommendations of the Committee are submitted to the competent authority for approval/decision.

[Translation]

Godowns

1744. SHRI RAMASHRAYA PRASAD SINGH :
SHRIMATI SHEELA GAUTAM :
SHRI RAMESHWAR PATIDAR :

Will the Minister of FOOD be pleased to state :

(a) whether the godowns in rural areas are microscopic in number under the tribal and hilly regions of each State;

(b) if so, the reasons therefor; and

(c) the steps taken to improve and upgrade the existing godowns and also to open adequate number of godowns in the tribal and hilly areas in each States?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c). The Government of India had been providing central assistance in the form of grants-in-aid for construction of rural godowns to the State Governments/ Union Territories under the scheme for "Setting up of Rural Godowns" started in September, 1979, upto 1992-93, an amount of Rs. 43.78 crores was provided as central assistance to various States for setting up of rural godowns with a total storage capacity of 28.47 lakhs tonnes under this scheme. Against this a total storage capacity of 21.31 lakh tonnes have been completed as per reports made available by State Governments. A statement showing the amount of central assistance released upto 31.3.93 to the States and the progress of construction upto 31.3.95 is given in Statement. This scheme has been transferred to State sector since 1993-94 as per decision of the National Development Council and, therefore, it is for State Governments concern to improve and upgrade the existing godowns and also to open adequate number of new rural godowns. The Government of India has not had any Survey conducted regarding adequacy of storage facilities in rural areas of the country. FCI does not undertake construction of small rural godowns. However, FCI has a phased programme of construction of godowns in those RPDS districts which do not have any public sector godown.